

C.C.P.No.3/2009
In
O.A. No.98/2008

Dt.08.06.2009

HON'BLE MR. M. KANTHAIAH, MEMBER (J)
HON'BLE DR. A.K. MISHRA, MEMBER (A)

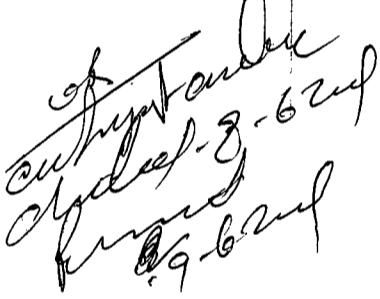
App: Shri Amit Verma for Shri A. Moin.
Resp: Shri S.P. Singh.

Heard. Both the sides Advocates submits that the authorities have complied with the judgment and order dt.7.5.2009 (Ann.A-4) and the same have been recorded and as such CCP is dismissed as infructuous. Notices are discharged.


Member (A)


Member (J)

Ak/-


of
Court
dated 8-6-2009
for
8-6-2009